

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

SUPPLEMENTARY CAUSE LIST DATED **26.02.2026** (THURSDAY)

CHENNAI BENCH (**HYBRID MODE**)

10.30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Delivery of Judgment

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 226/2025 For Stay IA No. 638/2025 For Direction IA No. 129/2026	Sri Vemuri Chenchaiiah Suspended Director of SLS Power Corporation Ltd. Vs Indian Renewable Energy Development Agency Ltd. & Anr.	Mr. N Kumaraswamy	Mr. Nakul Sachdeva
2.	Comp App (AT) (CH) (Ins) No. 44/2026 For Stay IA No. 103/2026	Assistant Commissioner of Customs Vs Renahan Vemakesan Liquidator of Rubber Wood India Pvt Ltd & Anr	Ms. Anu Ganesan	
3.	Comp App (AT) (CH) No. 7/2022 For Exemption IA No. 53/2022 For Urgent Listing IA No. 54/2022 For Stay IA No. 55/2022 For Direction IA No. 1350/2025	PM Johny Vs KJ Paul & 8 Ors	Mr. Sriram Venkatavaradan	Mr. Prasad Vijayakumar- R1, R3 Dr. KS Ravichandran R2 Mr. Mohan Pulickkal R5, R9
4.	Comp App (AT) (CH) (Ins) No. 487/2025 For Stay IA No. 1385/2025 For Exemption IA No. 1512/2025	Baskaran Sathya Prakash & Anr Vs CS Vasudevan Gopu Liquidator, Raaj Internet India Pvt Ltd	Mr. Sandeep Kumar Ambalavanan	

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in